

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 114 OF 2015 & 131 OF 2015

Dated: 1st December, 2015

In the matter of :

Appeal No. 114 of 2014

Gujarat Urja Vikas Nigam Ltd.

Versus

.... Appellant(s)

Texus Infrastructure & Power Projects Ltd. & Ors.

.... Respondent(s)

Appeal No. 131 of 2015

Texus Infrastructure & Power Projects Ltd. & Ors.

Versus

.... Appellant(s)

Gujarat Urja Vikas Nigam Ltd.

.... Respondent(s)

ORDER

Bench not assembled today.

Post the matter for further hearing on **16th December, 2015.**

Court Master